

PATNA HIGH COURT

NOTICE

DISTRICT JUDGE (ENTRY LEVEL),

DIRECT FROM BAR EXAM – 2019

On scrutiny of the application forms and documents uploaded by the candidates who have been selected for interview to be held under District Judge (Entry Level), Direct from Bar, 2019, it is stated that certain discrepancies have been found in them. The same have been indicated against the respective names of the candidates in the chart attached herewith. The candidates are directed to do the needful as indicated below –

1. The candidates who have not uploaded the required documents/declaration on the website of the court, may upload the same on the website of the court on or before 17.07.2019 and bring the documents on the respective dates of their interview failing which they will not be allowed to appear at the interview.
2. The candidates who have left antecedent/Post held or other columns blank in the online application forms and the candidates in whose names/fathers' names, spelling mistakes etc. have been found, may clarify their position on affidavit which they have to submit on the respective dates of their interview.
3. The candidates in respect of whom clarifications are required regarding enrolment/experience/Caste certificates, may clarify their position on affidavit which they shall bring at the time of interview.

4. The candidates against whom criminal cases are pending are provisionally being allowed to appear at the interview subject to condition that they shall submit on affidavit the present status and nature of their cases alongwith the copy of the FIR and their candidature shall be considered after submission of documents at the end of interview process.

If any candidate fails to remove the defect as pointed out in his/her individual case, his/her candidature will be liable to be rejected.

Patna High Court
Dated : 15.07.2019

By order of the Court



Registrar General

Chart showing defects found in the 1st stage verification of the documents uploaded by the candidates selected for interview under District Judge (Entry Level), Direct from Bar Exam-2019.

| <u>Sl. No.</u> | <u>Roll No.</u> | <u>Name</u> | <u>Remarks</u> |
|----------------|-----------------|--------------------------|---|
| 1. | 10104 | NALINI RANJAN SRIVASTAVA | Middle name of the candidate and also his father's name in Graduation certificate abbreviated as 'Nalini R Srivastava' and 'R P Srivastava' respectively. |
| 2. | 10124 | NEERAJ SHARMA | Abbreviations used in father's name in class 10th and 12th certificates as 'L R Sharma' in place of 'Lala Ram Sharma' as mentioned in online application form. |
| 3. | 10304 | MADHU AGRAWAL | <ol style="list-style-type: none"> In class 10th certificate, her name mentioned as- "Madhu Kumari". Experience certificate from 18.05.2007 to 08.01.2015 only. Since 04.03.2017 working as APO. Thus, nothing mentioned about period in between 08.01.2015 to 04.03.2017. Declaration regarding number of cases in which appeared in last 3 years not in proper format i.e. in terms of financial years. Caste certificate dated 27.01.2016 which is not up-to-date and also her mother's name not mentioned in it. |
| 4. | 10381 | SHAIENDRA KUMAR | <ol style="list-style-type: none"> Has submitted Pre-law certificate in place of Graduation certificate. Mother's name not mentioned in Caste certificate. |
| 5. | 10404 | SHAIENDRA KUMAR | <ol style="list-style-type: none"> In application form passing year in respect of Graduation mentioned as 1992; however, as per certificate it is 1991. Declaration regarding cases not in proper format i.e. in terms of financial years. Caste certificate dated 25.10.2016 which is not up-to-date. |
| 6. | 10560 | AMIT AWASTHI | <ol style="list-style-type: none"> Declaration regarding appearance in 24 cases per year defective i.e. declaration not stated in terms of per year appearance in 24 cases. |
| 7. | 10700 | BRAJESH KUMAR | In the middle name of the candidate's father abbreviation used as 'Pd' in place of 'Prasad'. |
| 8. | 10778 | KUMAR SAKET | <ol style="list-style-type: none"> Columns regarding antecedent, post held, etc left vacant in application form. In caste certificate mother's name not mentioned which is mandatory as per State Government's circular dated 10.02.2015 issued by General Administration Department . |
| 9. | 10813 | BRAJESH KUMAR SINGH | Declaration regarding income not uploaded. |
| 10. | 10830 | NIKITHA R VORA | Class 10 th and 12 th certificates not uploaded. |
| 11. | 10983 | NEELAM GOSWAMI | <ol style="list-style-type: none"> Name in online application form is "Neelam Goswami" and father's name "H. D. Goswami" but in class 10th, 12th and Graduation certificates, name mentioned is "Km Neelam Goswami" and father's name mentioned is "Hubedar Goswami". Income declaration not in proper format i.e. in terms of |

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| | | | <i>financial years.</i> |
| 12. | 10986 | SUNITA RANI TIWARI | 1. Name mentioned in class 10 th , 12 th , Graduation and LL.B. and certificate of enrolment is " Sunita Rani " but in online application form and experience certificate it is " Sunita Rani Tiwari ". In experience certificate, surname 'Tiwari' added in father's name. |
| 13. | 11401 | PROTIMA PARIHAR | 1. In class 10 th and 12 th certificates name mentioned as "Protima Rana" and in Graduation certificate, it is "Protima" and in LL.B. Certificate, it is "KM Protima Rana" whereas in application form, it is "Protima Parihar". In almost all certificates discrepancy in candidate's name. |
| 14. | 11441 | NAMRATA AGRAWAL | 1. Spelling of her surname ' Agrawal ' in her class 10 th and 12 th certificates mentioned as ' Agarwal '. Further, ' Km ' mentioned in Class 10 th and 12 th certificates. 2. Declaration regarding income and appearance in 24 cases defective i.e. not in terms of financial years. |
| 15. | 11622 | NEERAJ MADHUP | 1. In online application form, father's name mentioned as ' Swaroop Lal ' whereas it is ' Swarup Lal ' in Class 10 th certificate. 2. His date of enrolment is 09.12.2005 as per certificate whereas in online application form it is mentioned as 12.12.2005. |
| 16. | 11649 | VINAY TEWARI | In LL.B. certificate, spelling of his surname ' Tewari ' is mentioned as ' Tiwari '. |
| 17. | 11758 | RAVISHANKAR KUMAR | 1. Intermediate and Graduation certificates not uploaded. 2. Declaration regarding appearance in cases defective i.e. not self declared in terms of financial years. |
| 18. | 11996 | LAKHWINDER SINGH SOOD | 1. Name written as ' Lakhwinder Singh ' in Graduation, LL.B. and enrolment certificate in place of ' Lakhwinder Singh Sood ' as mentioned in online application form. 2. Acquitted in case instituted vide FIR No. 207 of 08.07.2013 under section 384/ 120-B IPC, PS Focal point, vide order and judgement dated 29.01.2018. |
| 19. | 12254 | RANDHIR KUMAR DHIRAJ | 1. Antecedent column left vacant in online application form. 2. Father's name not mentioned in intermediate certificate. |
| 20. | 12312 | NAWEEN KUMAR | 1. Declaration regarding appearance in 24 cases per year not uploaded. |
| 21. | 12691 | MANOJ KUMAR TIWARI | 1. Declaration regarding appearance in 24 cases per year is not in proper format i.e. declaration not given for the year 2015-16 and 2017-18. 2. Declaration of income not given. |
| 22. | 12808 | BINOD KUMAR | 1. Declaration regarding appearance in 24 cases per year is not in proper format i.e. in terms of financial years. 2. Declaration of income not in proper format i.e. declaration for the year 2015-16 not given. 3. In online application form year of enrolment mentioned as 2007 in place of 2006 as is evident from his enrolment certificate. |

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| 23. | 12904 | ARVIND KUMAR SUDHANSHU | <ol style="list-style-type: none"> 1. Father's name not mentioned in intermediate certificate. 2. His name written as 'Arvind Kumar' in intermediate certificate. |
| 24. | 13202 | SUMAN KUMAR DIWAKAR | <ol style="list-style-type: none"> 1. Declaration regarding appearance in 24 cases per year not in proper format i.e. declaration should State appearance in 24 cases per year. 2. Submitted pre law certificate in place of graduation certificate. 3. Matriculation certificate not uploaded. 4. Experience certificate not in proper format. 5. Not mentioned graduation details in online application form. |
| 25. | 13208 | SHIV KUMAR | <ol style="list-style-type: none"> 1. Matric certificate not legible. 2. Antecedent columns left vacant in online application form. 3. Declaration of income not given for the year 2015-16. |
| 26. | 13279 | ACHYUT JEE | <ol style="list-style-type: none"> 1. Declaration regarding appearance in 24 cases per year is not in proper format i.e. declaration should State clearly appearance in 24 cases per year. 2. Father's name written in short in online application form, law certificate, enrolment. , experience certificate. |
| 27. | 13359 | RUPESH KUMAR | <ol style="list-style-type: none"> 2. Antecedent column left vacant in online application form. 3. Declaration regarding appearance in 24 cases per year not given. 4. Intermediate certificate not uploaded. |
| 28. | 13429 | SEEMA BHARTIYA | Declaration regarding appearance in 24 cases per year not in proper format i.e. declaration should clearly State appearance in 24 cases per year in 2015-16, 2016-17 and 2017-18. |
| 29. | 13457 | DUSHYANT KUMAR | <ol style="list-style-type: none"> 1. Spelling error in father's name in matriculation certificate. 2. Declaration of income for the year 2015-16 not uploaded. |
| 30. | 13609 | ANIL KUMAR CHANDEL | Surname 'Chandel' mentioned in online application form but the same is not there in Matric , Graduation, intermediate, LLB and enrolment certificates. |
| 31. | 13621 | ANIL KUMAR | Case pending under section 323 IPC in Patna High Court. |
| 32. | 13654 | PUSHPA KUMARI | <ol style="list-style-type: none"> 1. Antecedent column left vacant in online application form. 2. Declaration regarding appearance in 24 cases per year is not in proper format i.e. declaration not given in terms of financial year. |